

**F.No.01(01)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 14.03.2018

**ORDER NO. 43 of 2018**

Hon'ble President may please to partially modify the roster order no. **33 of 2018 for CESTAT Chennai** to the extent indicated below:-

**From 14.3.2018 to 16.3.2018 at 2.30 p.m.** Hon'ble Ms. Sulekha Beevi C.S., Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear Service Tax Division Bench matters.

By Order



**(A.Mohan Kumar)**  
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar